

(b) The meeting reviewed :

- (i) The financial resources for the Plan both of the Centre and the States for the year 1981-82 ;
- (ii) The implications of the preliminary results of the 1980-81 population census ;
- (iii) The problems in the implementation of the programme of rural development, in particular the integrated rural development programme and the national rural employment programme ; and
- (iv) Lessons to be drawn for Plan implementation from the experience derived from implementation of Plan schemes during 1980-81.

The review indicated the need for renewed emphasis on family planning programme, speedy execution of projects, greater financial discipline and strengthening of the planning and monitoring machinery at all levels.

#### Unutilised Allocations for Harijan Uplift

3425. SHRI MADHAVRAO SCINDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the amount of Central and State allocations for different Harijan upliftment and development works, which remained unutilised during 1979 and 1980, item-wise and State-wise ;

(b) the reasons for non-utilisation or under utilisation ; and

(c) the State-wise allocation of funds for each category of Harijan upliftment and development schemes for the current year ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) and (b). The programmes for the Scheduled Castes whether from Central or State allocations are implemented primarily by the State Governments and scheme-wise details of unutilised amounts will be available with the State Governments. Details of Special Component Plans of the States, the Special Central Assistances to the Special Component Plans released and allocations made for Centrally sponsored schemes during the years 1979-80 and 1980-81 may be seen in Annexures I, II and III respectively.

[Placed in Library See. No. LT-2804/81].

(c) It is for the States to determine schemewise allocations for the development of the Scheduled Castes. However, tentative outlays in the Special Component Plans of the States, the Special Central Assistance to the Special Component Plans and the Schemewise outlays in respect of Centrally Sponsored Scheme may be seen in Annexure IV, Annexure V & Annexure VI respectively.

[Placed in Library See. No. LT-2804/81]

#### Identification of Communally Sensitive Areas

3426. SHRI VIJAY KUMAR YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have declared and identified sensitive areas for communal riots in the country ;